

Sugar Export

- *190. { Shri C. K. Bhattacharyya:
Shri P. R. Chakravarti:
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether India's sugar export this year is going to be 300,000 tonnes as against 500,000 tonnes last year; and

(b) if so, the causes for such a setback?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Exports during 1964 are estimated at 2.30 lakh tonnes as against 4.79 lakh tonnes during 1963.

(b) Exports were curtailed due to fall in sugar production.

गुड़ और खंडसारी के मूल्य

- *191. { श्री एच्. प्र. ज्योतिषी :
श्री प्रचल सिंह :

क्या जाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार गुड़ और खंडसारी के मूल्यों तथा उसके उत्पादन पर नियंत्रण लगाने का विचार कर रही है ;

(ख) क्या चीनी की खपत कम करने के लिये सरकार उपभोक्ताओं को खंडसारी उचित मूल्य पर उपलब्ध कराने का विचार कर रही है ; और

(ग) यदि हां, तो किस प्रकार ?

जाद्य तथा कृषि मंत्री (श्री वि. सुब्रह्मण्यम) : (क) 'से' (ग). मामला विचाराधीन है ।

Transport Development Council

- *192. { Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Hem Raj:
Shri Mohan Swarup:

Will the Minister of Transport be pleased to state:

(a) the decisions taken by the Fifth Session of the All India Transport Development Council; and

(b) the action Government propose to take to implement the decisions?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A statement giving the information required, is laid on the Table of the Sabha, [Placed in Library. See No. LT-3118] 64]

Crop Insurance Scheme

- *193. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Chandak:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1217 on the 28th April, 1964 and state:

(a) whether the proposal to introduce crop insurance scheme in certain parts of the country has since been considered; and

(b) if so, the main features thereof?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). The introduction of crop insurance in the country requires Central legislation. The scope and precise content of this legislation is now under the consideration of Government.

Price of Sugarcane

- *194. Shri Chandak: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to fix a floor price for sugar-cane (with-